

[Translation]

**Repair and Maintenance of Ships**

1332. SHRI K.D. SULTANPURI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number of boats and ships lying idle in the shipyards and not being used alongwith the year of their manufacutre; and

(b) the number of such ships being kept in workshops for repair work and the extent of expenditure being incurred on their spare parts and maintenance for the last six months and the details in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) and (b) The information is being collected and will be laid on the Table of the House.

**Welfare of Sports Persons**

1333. SHRI DEVI BUX SINGH:  
DR. RAMESH CHAND TOMAR:  
SHRI RADHA MOHAN SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the steps taken by the Government for the welfare of the sports persons who represented the country in the National Games as well as their families;

(b) whether the Government provide assistance to such sports persons for employment/self-employment; and

(c) if so, the details thereof including the number of sports persons benefited?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) The Government is implementing the Scheme of "National Welfare Fund for Sportspersons" under which financial assistance is given to outstanding sportspersons or their families who are in indigent circumstances.

(b) and (c) Though no assistance is given for self-employment, upto 5% vacancies can be filled up by meritorious sportspersons in Group 'C' and 'D' posts in Ministry/Department/Establishments of the Government of India in relaxation of the prescribed procedure/rules. The details regarding the total number of sportspersons benefited in all such organisations are not compiled.

**Australian Team**

1334. SHRI DILEEP SANGHANI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Australian cricket team due to play in the country in 1998, are not inclined to play any match in Delhi due to very high pollution level in the city;

(b) if so, the details thereof;

(c) whether the Union Government have been informed

by the Cricket Association of India to do something in the matter so that the game be held in New Delhi also; and

(d) if so, the action proposed to be taken by the Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) and (b) It is a fact that the Australian Cricket team is due to play in the country during February-April, 1998. But, till date the Board of Control for Cricket in India have not received any communication from the Australian Cricket Board about their refusal to play any match in Delhi due to city's very high pollution level.

(c) No, Sir.

(d) Does not arise.

**Unani and Homoeopathic Colleges**

1335. SHRI GULAM RASOOL KAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the number of Unani and Homoeopathic colleges in Delhi and Uttar Pradesh which are not recognised?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : As per the IMCC Act, 1970, and the HCC Act, 1973, the Central Council of Indian Medicine and the Central Council of Homoeopathy only recommends recognition of the medical qualifications in Unani and Homoeopathy system respectively awarded by any University, Board or Medical Institutions in India to the Central Govt. for inclusion in Schedule II of the respective Acts. As per these two Acts there is no provision to recognise Unani and Homoeopathy Colleges.

**Assistance for Bhagiratha Project**

1336. SHRI N. RAMAKRISHNA REDDY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the State Government of Andhra Pradesh has submitted a proposal in February, 1996 for financial assistance for Bhagiratha river water project;

(b) if so, the details thereof;

(c) the names of districts in A.P. to be benefited thereby; and

(d) the reasons for delay in sanctioning the project?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No, Sir.

(b) to (d) Do not arise.

**Joint Venture with Taiwan**

1337. SHRI RAMESHWAR PATIDAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Taiwan has shown interest in establishing Joint Ventures in India;